GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 2995 TO BE ANSWERED ON AUGUST 04, 2022

FUNDS UNDER URBAN DEVELOPMENT SCHEMES

NO. 2995. PROF. SOUGATA RAY:

SHRI HEMANT TUKARAM GODSE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the funds allocated and utilised under urban development schemes during each of the last three years and the current year;
- (b) whether a large part of funds allocated for urban development to the States during the said period remains unspent;
- (c) if so, the details thereof along with the reasons therefor, State and scheme/project-wise;
- (d) whether there is any mechanism to monitor the utilisation of funds allocated to the States;
- (e) if so, the details thereof and the steps taken/ likely to be taken to strengthen this mechanism; and
- (f) the steps taken to make Urban Local Bodies (ULBs) more efficient and empower them in order to make demand for funds and utilise them along with the details of steps taken to insure the financial stability of ULBs.

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) The details of funds released and utilized on the urban development schemes - Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Smart Cities Mission(SCM), Swachh Bharat Mission-Urban(SBM-U), Pradhan Mantri Awas Yojana-Urban (PMAY-U), North-Eastern Region Urban Development Programme(NERUDP) and 10% Lumpsum Scheme of the Ministry of Housing and Urban Affairs (MoHUA) are given in Annexure.

- (b) & (c) Ministry of Housing & Urban Affairs approves the overall State plans and releases the central financial assistance under its missions. The detailed projects are conceived, appraised, approved and implemented by the States/Union Territories(UTs). The urban infrastructure projects generally require three years for execution and completion after selection of cities/projects, approval of plans and setting up of implementation structures. Utilisation of funds released under the missions/schemes depends upon theses aspects. Moreover, utilization certificates submitted by the States/Uts for seeking subsequent instalments, when it has reached upto the threshold for the next release. Hence, there is a gap between actual utilization on ground and utilisation reported by the States/Uts.
- (d)&(e) In order to monitor progress of schemes and funds allocated to the States/Uts, various institutional frameworks, like submission of periodic progress reports, review meetings, video conferences, field visits have been put in place. Instalments of central assistance are released keeping in view the reports of the Independent Review and Monitoring Agencies (IRMA)/Utilisation Certificates issued by the State Government authorities as required under the respective scheme guidelines.
 - (f) AMRUT and AMRUT 2.0 Mission guidelines make mandatory for States/Uts to release corresponding State/ULB share within stipulated time period from the release of Central Assistance (CA) As per the guidelines, States/Uts have to submit Utilisation Certificates (UC) against the released Central Assistance (CA)-States/Uts need to submit claim for further CA on utilisation of 75% already released CA. Single Nodal Account (SNA) Module is implemented in AMRUT and AMRUT 2.0 Mission for real time monitoring of funds availability and utilization of funds released to the States/Uts. External Agency (IRMA) reviews and verifies the progress of the projects and funds utilisation by the States/Uts in both the Missions and submits the reports on same.

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Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question NO. 2995 regarding 'Funds under Urban Development Schemes' for answer on 04 August, 2022.

Status of funds allocation and utilization under Urban Development Scheme

(₹ in crores)

SI	Name of the Mission/ Scheme	Allocation				Utilization
No		2019-20	2020-21	2021-22	2022-23	2019-20 to 2022-23
1.	AMRUT & AMRUT 2.0	6210.18	6382.98	6213.84	5.05	13777.93
2.	SCM	3450.00	3400.00	6600.00	6800.00	27610.34#
3.	SBM-U & SBM-U 2.0	1252.00	968.94	1932.57	37.95	1103.70
4.	PMAY-U	21851.0	30983.1	59963.0	2838.29	1,07,895.7
		9	6	4		9
5.	NERUDP*	259.99	125.00	98.05	Nil	456.71**
6.	10% Lump Sum Scheme \$	121.00	18.56	Nil	Nil	128.73

Utilization of funds included from 2015-16 to 2022-23

* Scheme closed on 31.03.2022.

** the funds were released on the basis of reimbursement.

\$ Scheme closed on 31.03.2021.